

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 286 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: Mr. Hari Ram & Ors Vs. M/s Shilpa Garments
Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Mr. Manish Raj, CP for ROC Delhi.		
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ORDER

Reply of the ROC is on record. The same is however not comprehensive. Mr. Manish Raj appearing on behalf of the ROC submits that steps under Section 12 of the Act have been initiated by the Department. Let the report be filed by the Department within one week.

For orders/clarification.

- Sd/-

**(S. K. Mohapatra)
Member (T)**

- S-d- /

**(Ina Malhotra)
Member (J)**